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THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

OA No. 168/2007

24.05.2007.

Mr. P. N. Jatti counsel for the applicant.

Heard. The OA has been disposed of by a separate order.

(TARSEM LAL)
ADMINISTRATIVE MEMBER

(KULDIP SINGH)
VICE CHAIRMAN

P.C./

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

OA No.168/2007.

Jaipur, this the 24th day of May, 2007.

CORAM : Hon'ble Mr. Kuldip Singh, Vice Chairman.
Hon'ble Mr. Tarsem Lal, Administrative Member.

Anil Kumar
S/o Late Shri Subhash Chand
Aged about 23 years,
R/o 5/723, Garg sadan,
Indira Nagar, Near heera Dass Kunda
Bharatpur (Rajasthan)

... Applicant.

By Advocate : Mr. P. N. Jatti.

Vs.

1. Union of India through
Secretary to the Govt. of India,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi.
2. Chief Postmaster General,
Rajasthan Circle,
Jaipur-7.
3. Superintendent Post Offices,
Bharatpur Dn.,
Bharatpur.

... Respondents.

: O R D E R (ORAL) :

The applicant has filed this OA thereby seeking appointment on compassionate grounds. The applicant has alleged that his father had expired on 29.08.2005. Thereafter, he had applied for appointment on compassionate grounds on 20.06.2006. So far, no reply

has been made nor any action has been taken by the respondents, so it is prayed that the OA be allowed and the respondents be directed to grant compassionate appointment to the applicant.

2. After hearing the learned counsel for the applicant, we find that this OA can be disposed of at this stage by directing the respondents to decide the representation of the applicant by passing a speaking and reasoned order within a period of three months. Accordingly, the respondents are directed to pass a speaking and reasoned order on the representation of the applicant within a period of three months from the date of receipt of a copy of this order.

3. The OA stands disposed of.


(TARSEM LAL)

ADMINISTRATIVE MEMBER


(KULDIP SINGH)
VICE CHAIRMAN